## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.A. No. 54/2015 with C.P. No. 2/409/CLB/MB/2015(Old) TP. No 85/409/NCLT/AHM/2016(New)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016

Name of the Company:

Bhupendra Singh

V/s.

Silver Oak (India) Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 409 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1

2

## **ORDER**

None present for both parties. Office to find out the stage MacCom Appeal 4/2015 on the file of High Court of MP Bench at Indore which is filed against the order dated 15/04/2015 passes by the CLB Mumbai Bench.

List C.P. 2/2015 only on the matter on 01.12.2016.

(BIKKI RAVEENDRA BABU) MEMBER JUDICIAL

Dated this 1<sup>st</sup> day of September, 2016